

[*Translation*]

**J.K. Petro-Chemicals, U.P.**

\*4382. DR. LAL BAHADUR RAWAL:  
Will the PRIME MINISTER be pleased to state:

(a) whether the work relating to the setting up of J.K. Petro-chemicals Project in Hathras, Uttar Pradesh has since been started;

(b) if so, the details thereof; and

(c) if not, the reasons for delay and the likely time by when it is proposed to be started?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZER (DR. CHINTA MOHAN): (a) to (c). According to the company, necessary steps have been taken towards acquisition of land, soil testing, tie up of finance and technology etc. The party is yet to come up for import of equipments etc.

[*English*]

**Sick Public Sector Units to be referred in B.I.F.R.**

4383. SHRI SHARAD DIGHE:  
SHRI SURENDRA PAL  
PATHAK:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have identified chronically sick public sector units for being referred to the Bureau of Industrial Finance and Reconstruction (BIFR); and

(b) if so, the names of such units?

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) and (b). Based on the performance of Central Public Sector Enterprises upto the year 1989-90 and also based on the definition of sickness given in the Sick Industrial Companies (Special Provisions) Act, 1985, 50 Central public Sector enterprises can be considered as chronically sick and referred to the Board for Industrial and Financial Reconstruction after amending existing provisions of the said Act for revival or rehabilitation. A statement indicating the names of such enterprises is attached.

### STATEMENT

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| S.No. | Name of the Cognate Group/Public Sector Undertaking |
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#### STEEL

1. India Iron & Steel Co. Ltd.

#### *Minerals and Metals*

2. Bharat Gold Mines Ltd.

#### *Fertilizers:*

3. Fertilizer Corpn. of India Ltd.

4. Hindustan Fertilizer Corpn. Ltd.

#### *Chemicals and Pharmaceuticals*

5. Bengal Chemicals & Pharmaceuticals Ltd.

6. Bengal Immunity Ltd.

7. Hindustan Fluorocarbons Ltd.

8. Indian Drugs & Pharmaceuticals Ltd.

9. Maharashtra Antibiotics & Pharmaceuticals Ltd

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**S.No. Name of the Cognate  
Group/Public Sector  
Undertaking**

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10. Orissa Drugs & Chemicals Ltd.
11. Smith Stanistreet & Pharmaceuticals Ltd.
12. Southern Pesticides Corporation Ltd.
- Heavy Engineering*
13. Bharat Process & Mechanical Engineers Ltd.
14. Braithwaite & Co. Ltd.
15. Burn Standard Company Ltd.
16. Mining & Allied Machinery Corpn. Ltd.
17. Triveni Structurals Ltd.
18. Weighbird (India) Ltd.
- Medium and Light Engineering*
19. Bharat Brakes & Valves Ltd.
20. Bharat Pumps & Compressors Ltd.
21. Biocco Lawrie Ltd.
22. National Instruments Ltd.
23. Richardson & Cruddas (1972) Ltd.
24. Vignyan Industries Ltd.
- Transportation Equipment*
25. Cochin Shipyard Ltd.
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**S.No. Name of the Cognate  
Group/Public Sector  
Undertaking**

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26. Cycle Corporation of India Ltd.
27. Hindustan Shipyard Ltd.
28. Hooghly Dock and Port Engineers Ltd.
29. National Bicycle Corporation of India Ltd.
30. Scooters India Ltd.
- Consumer Goods*
31. Bharat Ophthalmic Glass Ltd.
32. Birds, Jute & Exports Ltd.
33. Hooghly Printing Company Ltd.
34. Mandya National paper Mills Ltd
35. Nagaland Pulp & Paper Mills Ltd.
36. National Jute Manufacturers Corporation Ltd.
37. Rehabilitation Industries Corpn. of India Ltd.
38. Tannery & Footwear Corpn. Ltd.
39. Tyre Corporation of India Ltd.
- Textiles*
40. British India Corporation Ltd.
41. Cawnpore Textiles Ltd.
42. Elgin Mills Company Ltd.
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**Edible Oil to Gujarat**

**S.No. Name of the Cognate Group/Public Sector Undertaking**

43. NTC (A. Pradesh, Karnataka, & Mahe) Ltd.
44. NTC (Delhi, Punjab & Rajasthan) Ltd.
45. NTC (Gujarat) Ltd.
46. NTC (Madhya Pradesh) Ltd.
47. NTC (Maharashtra North)
48. NTC (South Maharashtra) Ltd.
49. NTC (Uttar Pradesh) Ltd.
50. NTC (West Bengal, Assam, Bihar & Orissa) Ltd.

4384. DR. K.D. JESWANI: Will the PRIME MINISTER be pleased to state:

(a) the quantity of edible oils supplied to Gujarat during each of the last three years;

(b) the deficit in edible oils production in Gujarat during the current year; and

(c) how much supply of edible oil is to be made to Gujarat by the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) The quantity of imported edible oils associated to Gujarat under PDS and the lifting made by them against the allocation during the last three oil years (Nov-Oct) are as under:-

| <i>Oil Year</i> | <i>Allocation</i> | <i>Lifting</i> |
|-----------------|-------------------|----------------|
| 1988-89         | 36,700 Mts.       | 28,404 Mts.    |
| 1989-90         | 78,450 Mts        | 66,443 Mts.    |
| 1990-91         | 15,800 Mts.       | 18,797 Mts.    |

(b) As estimated by the Government of Gujarat, the production of groundnut in the State during the current Kharif season would be 6.5 lakh tonnes as against the average production of 13 to 15 lakh tonnes.

(c) The quantity of allocation of edible oil to Gujarat will depend upon the availability of imported stock with the Centre. However, the States Government has also been permitted to import directly, a quantity of 30,000 Mts. of palmolein, against export of soda ash.

[*Translation*]

**Preservation of 'Cher' plant**

4385. SHRI CHANDRESH PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether the 'Cher' plant found in coastal areas is becoming extinct due to discharge of effluents from the salt industry;

(b) if so, the measures being adopted by the Government have adopted by the Government to preserve it;